

(a) the number of Primary Health Centres that existed in Andhra Pradesh by the end of the Sixth Five Year Plan and the number expected in the Seventh Five Year Plan; and

(b) the total funds allotted for Health and Family Welfare programme in Andhra Pradesh in the Seventh Plan for this purpose ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : As per available information 480 Primary Health Centres were functioning in Andhra Pradesh as on 1-4-85 i.e. at the end of Sixth Plan period. During the VII plan discussions a target of establishing 1150 Primary Health Centres was proposed for Andhra Pradesh.

(b) The State-wise allocations of funds in the Central Sector for Health and Family Welfare Programmes have not yet been finalised

Construction of a Hotel at Haldia by the Calcutta Port Trust Authorities

432. **SHRI SATYAGOPAL MISRA :** Will be Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any proposal to construct a hotel at Haldia by the Calcutta Port Trust Authorities; and

(b) if so, details thereof and the progress made so far in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Does not arise.

Short-Fall in Freight Traffic

433. **SHRI G. BHOOPATHY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that major portion of railways revenues comes from movement of freight traffic ; and

(b) the likely shortfall in freight traffic as a result of shortage of wagons ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Despite some shortfall in offering of traffic by the core sector during the first quarter and shortage of wagons etc., the Railways are trying to achieve the budget target of 250 million tones of revenue freight traffic for 1985-86.

Unreserved Compartments of Gomati Express

434. **SHRI SODE RAMAIAH :** Will the Minister of RAILWAYS be pleased to state

(a) whether his attention has been drawn to the news item captioned 'Ruffian Rule' appearing in the 'Patriot' dated 17 June, 1985 with regard to unreserved compartments of Gomati Express at New Delhi Railway Station;

(b) whether any enquiry has been made in this regard;

(c) if so, the details thereof; and

(d) the steps taken against such elements who occupy berths and prevent genuine passengers from getting it ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c) The Report is of a general nature and does not call for any specific enquiry.

(d) A team consisting of ticket checking & RPF staff & GRP personnel has been deployed for carrying out frequent surprise checks with regard to such malpractices & apprehending/prosecuting delinquent persons. During the period January to June, 1985 as many as 958 persons were apprehended under Sections 122 & 109 of the Indian Railways Act & fines amounting to Rs. 12,967 were realised from them. In addition, 418 persons were sentenced to varying terms of imprisonment due to default in payment of fine. These checks have had a considerable impact on the activities of antisocial elements